Central Administrative Tribunal Principal Bench

CP No.30/2019 in OA No.4364/2017

New Delhi, this the 18th day of November, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Mrs. Sunita, W/o Sh. Manish Kumar Diwakar, R/o 2, Vishan Kunj, Near Veer Nagar, Dayal Bagh, Agra-282005 (UP).

...Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

- Shri Vijay Kumar Dev, Chief Secretary, Govt. of NCT of Delhi, New Secretariat, New Delhi-01.
- 2. Shri Sanjay Goel,
 Director of Education,
 Govt. of NCT of Delhi,
 Old Secretariat, Delhi.
- Shri Geetanjali Gupta,
 Secretary,
 Delhi Subordinate Services Selection Board,
 Govt. of NCT of Delhi,
 F-18, Institutional Area,
 Karkardooma, Delhi-92.

...Respondents

(By Advocate : Shri Amit Anand Ms. Preeti Chaudhary for Ms. Deepika)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:

This contempt case is filed alleging that the respondents did not implement the orders dated 17.07.2018, passed by this Tribunal in OA No.4364/2017.

- 2. It is brought to our notice that the respondents filed WP(C) No.5394/2019 before the Hon'ble High Court of Delhi and the same is likely to be taken up for hearing in the first week of December, 2019.
- 3. Therefore, we close the CP, leaving it open to the applicant to pursue the remedies, depending upon the outcome of the pending Writ Petition.

There shall be no orders as to costs.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

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